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Title: Secretary General reported the message from Rajya Sabha that Rajya Sabha agreed without any amendment to the Coal Mines (Special Provisions) Bill, 2015.

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SECRETARY-GENERAL: Hon. Deputy-Speaker, Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 20th March, 2015 agreed without any amendment to the Coal Mines (Special Provisions) Bill, 2015 which was passed by the Lok Sabha at its sitting held on the 4th March, 2015."

HON. DEPUTY SPEAKER: Now, it is 6 o'clock. We are continuing the 'Zero Hour'. I want the sense of the House. I hope that all the Members would agree to extend the House till the 'Zero Hour' is over.

...(Interruptions)

श्री अधीर रंजन चौधरी (बहरमपुर) : उपाध्यक्ष महोदय, रेलवे में एक बड़ा हादसा हुआ है। ... (व्यवधान)